

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO. 308/98

OF 199

Applicant(s) *All India Telecom Emply Union ors.*

Respondent(s) *U O I ors.*

Advocate for Applicant(s) *Mr. B. K. Sharma, Mr. S. Sarma
Mr. D. K. Sarma*

Advocate for Respondent(s) *Mr. A. Deb Ray
S. C. G. S.*

Notes of the Registry	Date	Order of the Tribunal
THIS application is in form and within time C. F. of Rs. 50/- deposited vide PO/BD No. 03/930 Dated 28.12.98 <i>28/12/98</i> <i>20.1.99</i> <i>Copies of the order have been sent to the D/Sec. for issuing the same to the L/Advocate of the parties.</i> <i>Issued vide despatch No. 145 & 146 dt. 22-1-99</i> <i>5.2.99</i>	8.1.99 pg 11.1.99 pg	Present : Hon'ble Justice Sri D.N.Baruah, Vice-Chairman and Hon'ble sri G.L.Sanglyine, Administrative Member. On the prayer of Mr S.Sarma, learned counsel for the applicants the case is adjourned to 11.1.99. Member Vice-Chairman Mr S.Sarma, learned counsel appearing on behalf of the applicants submits that the applicants are no longer interested with the case and does not want to proceed with the case. Accordingly the application is dismissed on withdrawal. <i>62</i> Member <i>JB</i> Vice-Chairman

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